

Government has declared the Secretaries Zila Sainik Boards drawing a pay of Rs. 1800 p. m. or above as Class I Officers. There are no Zila Sainik Boards in Sikkim and Tripura. The matter is under consideration of the remaining State Governments.

Raksha Mantri in his letter addressed to the Chief Ministers of States for implementing the recommendations of the High Level Committee on problems of Ex-servicemen, as well as in the Kendriya Sainik Board Meeting, has specifically emphasised on the States the need to revitalise the Sainik Board Organisations.

Dam at Saphala

4885. SHRI ANOOPCHAND SHAH : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the project for Dam (water) at Saphala, near Kalwela in Palghar Taluka of Maharashtra has been stayed by Forest Department; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) No, Sir.

(b) Question does not arise.

Percentage growth rate in the Sixth and Seventh Five Year Plan

4886. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of PLANNING be pleased to state :

(a) the percentage of growth rate in the Sixth Plan period and likely growth rate during Seventh Plan, year-wise figures thereof;

(b) whether the growth rate of Seventh Plan is little higher than the Sixth Plan; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE

MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) As per the Quick estimates of the National Income and related aggregates for the financial year 1984-85, released by the Central Statistical Organisation, the average annual growth in real national income during the Sixth Five Year Plan period (1980-85) works out to 5.3 percent, as against the target of 5.2 percent. The annual growth rate of Gross National Product (GNP) at 1970-71 prices for various years of the Sixth Plan (1980-85) are as follows :

Year	Annual growth rate of GNP at 1970-71 prices
1980-81	7.5
1981-82	5.3
1982-83	2.6
1983-84	7.7
1984-85*	3.7

*Quick estimates of C.S.O.

The Seventh Plan (1985-90) aims at an average annual growth rate of 5.0 percent at 1984-85 prices.

(b) The targetted average annual growth rate of 5.0 percent in the Seventh Plan is slightly less than the average annual growth rate of 5.3 percent actually achieved in the Sixth Plan.

(c) This is due to the fact that for Sixth Plan, the national income in the base 1979-80 was well below normal whereas for the Seventh Plan the base 1984-85 is a normal year. If the base 1979-80 is adjusted by the trend value, the growth rate of Gross Domestic Product achieved during the Sixth Plan works out a little less than 5 percent per annum.

Shifting of Regional Centre of M.C.F.T.R.I. from Nagpur

4887. SHRI MUKUL WASNIK : Will the Prime Minister be pleased to state ;

(a) whether Union Government have taken any decision to shift the regional centre of Mysore Central Food Technological Research Institute (CFTRI) from Nagpur to some other place; and

(b) if so, the details thereof and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.

[*Translation*]

Assistance to Vietnam

4888. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that India would provide assistance of rupees twenty crore to Vietnam for producing petroleum products;

(b) the fields other than petroleum products and textile industry in which India is going to assist Vietnam; and

(c) the names of commodities, besides oilseeds and rubber, likely to be exported by Vietnam to India in lieu thereof and other details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) (a) No, Sir. The Oil and Natural Gas Commission of India, however, reached an understanding with Messrs PETRO-VIETNAM for possible cooperation in the exploration of oil in south Vietnamese offshore area.

(b) and (c). During the Joint Commission meeting in November, 1985, agreement was reached on extending a new line of Government-to-Government credit of Rs. 15 crores. The fields in which this Credit is utilised will be decided in consultation with Vietnam, through diplomatic

channels. This assistance is aimed at helping to increase Vietnam's productivity and export effort. Previous Indian credits have been utilised for supply of diesel electrical locomotives, passenger coaches and wagons, as well as textile machinery. It is also proposed to import tin, rubber, raw cashew-nuts and beans (Moong) from Vietnam. Quantities and prices will be decided through mutual discussions.

Allotment of Tharas/Shops in Resettlement Colonies

4889. SHRI BANWARI LAL BAIRWA : Will the Minister of WELFARE be pleased to state :

(a) the number of persons registered under the scheme prepared by the Delhi Development Authority during December 1985-January, 1986 for allotment of tharas/shops in the resettlement colonies at the rate of Rs. 8000 each, area-wise number of tharas and shops fully constructed and still under construction;

(b) whether it is a fact that as per practice followed by D.D.A. in inviting registration under their different schemes the sample of built/shops, mentioned in part (a) were not shown to the persons desirous of registering their names; and

(c) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). According to the information made available by the Delhi Development Authority to the Ministry of Urban Development, the total number of persons registered upto 10th February, 1986 for allotment of tharas/shops was 25,881.

The scheme of construction of tharas/shops is in operation since 1980. As the advertisement brochures issued from time to time by the DDA contained all the necessary details and as these tharas/shops are in existence in different colonies there should be no difficulty on the part of persons desirous of registering their names to inspect and get necessary details.

Colony-wise information of tharas/shops and stalls already constructed and those